

8

C. A. T. Bench, JAIPUR

Date of Order	CP No. 110/94 (RA 62/93) ^{Orders} (OA 548/92)
24-7-96 <i>Add. reply filed on 17-9-96 my 17/9</i>	Mr. S.K. Jain, Counsel for the petitioner None present for the respondents The learned Counsel for the petitioner seeks time to amend the Contempt Petition. May be listed for direction on 30-9-96. <i>[Signature]</i> (RATTAN PRAKASH) Judicial Member <i>[Signature]</i> (O. P. SHARMA) Administrative Member
30-9-96	None present for the parties May be listed for admission on 26-11-96. <i>[Signature]</i> (RATTAN PRAKASH) Judicial Member <i>[Signature]</i> (O. P. SHARMA) Administrative Member
26-11-96.	Mr. R.P. Pareek, Brief-holder for Mr. S.K. Jain, Counsel for the applicant/petitioner Mr. H.K. Kapoor, C.A., departmental rep. for the respondents On 18-10-95, the learned Counsel for the applicant had undertaken to file an amended Contempt Petition in proper format and the next date given was 2-1-96. Thereafter, on 20-5-96, the learned Counsel for the applicant was granted further 10 days time for filing the Contempt Petition in the prescribed format. On 24-7-96, the learned Counsel for the applicant again sought time to amend the Contempt Petition properly. The amended Contempt Petition has still not been filed.

Cont.....

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. CP no. 11 of 94 (cont no. 482/93) 199

Tri Lok Chaud. Versus V. D. D. & ors.

Date of Order

Orders

In the circumstances, this MA, treated as contempt petition, is dismissed. The applicant is, however at liberty to file a fresh contempt petition in the proper format, if he is still aggrieved by non-implementation of the order of this Tribunal.

R.P.
(RATTAN PRAKASH)
Judicial Member

P.L.
(O. P. SHARMA)
Administrative Member

Copy forwarded to
both the parties
vide no. 7085 to 7086
dt. 6.12.96

6/12

Central Administrative Tribunal
Jaipur Bench, JUDICER
Certified that the above action is
Required To Be Taken. The Case is
Fit For Consignment To Record.

MS
Dealing Asst. Record Section Officer
Digit No. 3 Keeper (Judicial)

223/96